

OFFICE OF THE DISTRICT JUDGE, PURULIA

ENGLISH DEPARTMENT

OFFICE ORDER No. 62 of 2020

The alarming increase in the active Covid-19 positive cases has been reported in the Purulia District. It has been noticed that the litigants are attaining the court of justice. So, the balance has to be struck between the access to justice and precaution has to be taken regarding the pandemic situation due to Covid. The Hon'ble Court vide notification no. 3115 RG dated 31.08.2020 directed that every efforts should be made to increase judicial activities by taking and ensuring safety measure. Considering such direction of the Hon'ble High Court, Calcutta in its letter and spirit the following order is passed in respect of functioning of the courts of the judgship.

1. The courts of the judgship will be functioning on all working days. The physical hearing of the case / advocate in person will be held only on limited days between 11.00 a.m. to 3.00 p.m.

2. All courts will make serious endeavour to take up the cases for argument where evidence have been closed. This will apply for Civil as well as Criminal cases. The cases u/s 13B Hindu Marriage Act, can be heard if agreed to by the Ld. Advocates for both the parties.

3. Even the accused person can be examined u/s 313 of Cr. P.C by maintaining social distancing norms and Covid protocol as prescribed by Government authorities from time to time.

4. The argument of Civil cases like M.A.C.C, Misc. Appeal, as well as the Criminal Appeal, Motion/ Revision can be heard with consent of both sides.

5. No adverse order will be passed, if any party remain absent.

6. There will be no court in the days of the Lock-down days, the days which have marked as court holidays.

7. On every working days on which physical hearing in the courts has not been fixed, the hearing will take place virtually through Video Conference and the concerned P.O. may fix any matter with consent of Ld. Advocate for both the parties.

8. This order is subject to modification on receipt of any further direction from the Hon'ble Court or if the situation demands.

9. It will ensured by the members of Bar that the court rooms are not crowded at any point of time. Social distancing norms of the Government is to be fully observed and in case it is found by any presiding officer at any point of time **that a particular court has become crowded presiding officer may stop functioning of the court and appropriate measures will be taken to reduce crowding in the court and if it is not possible the cases/ all matters will be adjourned.**

10. The General rules regarding Covid protection and guidelines as mentioned in earlier order no. 42 dated 29.06.2020 must be followed.

The duty roster of taking of the bail file and file of the District and Sessions Judge in Sadar will be taken as mentioned below.

Dates	Presiding Officer
Tuesday (15.09.2020)	Sri Bishnu Baran Mondal, Additional District and Sessions Judge, 3 rd Court, Purulia
Wednesday (16.09.2020)	Sri Ananta Kumar Singha Mahapatra, Additional District and Sessions Judge, F.T.C- 1 st Court, Purulia
Friday (18.09.2020)	Sri Dev Kumar Sukul, Additional District and Sessions Judge, 1 st Court, Purulia
Tuesday (22.09.2020)	Sri Manoj Kumar Sharma, District Judge, Purulia
Wednesday (23.09.2020)	Sri Ananta Kumar Singha Mahapatra, Additional District and Sessions Judge, F.T.C- 1 st Court, Purulia
Thursday (24.09.2020)	Sri Pijush Ghosh, Additional District and Sessions Judge, F.T.C- 2 nd Court, Purulia
Friday (25.09.2020)	Sri Dev Kumar Sukul, Additional District and Sessions Judge, 1 st Court, Purulia
Tuesday (29.09.2020)	Sri Manoj Kumar Sharma, District Judge, Purulia
Wednesday (30.09.2020)	Sri Dev Kumar Sukul, Additional District and Sessions Judge, 1 st Court, Purulia

Physical hearing of the Courts of Additional District and Sessions Judge at Sadar will take place for two days as mentioned below.

Days	Presiding Officer
Tuesday & Thursday	Sri Ramesh Kumar Pradhan, Additional District and Sessions Judge, 2 nd Court, Purulia
Tuesday & Thursday	Sri Bishnu Baran Mondal, Additional District and Sessions Judge, 3 rd Court, Purulia

Tuesday & Thursday	Sri Pijush Ghosh, Additional District and Sessions Judge, F.T.C- 2 nd Court, Purulia
Wednesday & Friday	Sri Dev Kumar Sukul, Additional District and Sessions Judge, 1 st Court, Purulia
Wednesday & Friday	Sri Ananta Kumar Singha Mahapatra, Additional District and Sessions Judge, F.T.C- 1 st Court, Purulia

The duty roaster of the Civil Judge (Sr. Divn), Purulia (Sadar) in respect of physical hearing as mentioned below.

Days	Presiding Officer
Tuesday & Thursday	Sri Gairik Roy, Civil Judge (Sr. Divn), Purulia
Wednesday & Friday	Sri Sukumar Mondal, Civil Judge (Sr. Divn), Additional Court, Purulia

The duty roaster of Civil Judge (Jr. Divn), Purulia (Sadar) in respect of physical hearing as mentioned below.

Days	Presiding Officer
Tuesday & Thursday	Karim Box, Civil Judge (Jr. Divn), Purulia
Wednesday & Thursday	Sri Aritro Bose, Civil Judge (Jr. Divn), Additional Court, Purulia
Wednesday & Friday	Disha Borai, Civil Judge (Jr. Divn), 2 nd Court, Purulia

The duty roaster of personal file of the Chief Judicial Magistrate, Purulia and Judicial Magistrates, Purulia (Sadar) in respect of physical hearing as mentioned below.

Days	Presiding Officer
Wednesday & Friday	Smt. Rimpa Roy, C.J.M, Purulia
Wednesday and Thursday	Sri Aritro Bose, J.M, 1 st Court, Purulia
Tuesday and Friday	Juin Dutta, J.M, 2 nd Court, Purulia
Tuesday and Thursday	Md. Mohibulla, J.M, 4 th Court, Purulia

The duty roster of remand file of the Chief Judicial Magistrate, Purulia as mentioned below.

Dates	Presiding Officer
16.09.2020, 18.09.2020, 19.09.2020, 23.09.2020, 25.09.2020 and 30.09.2020	Smt. Rimpa Roy, C.J.M, Purulia
10.09.2020, 21.09.2020 and 24.09.2020	Sri Aritro Bose, J.M, 1 st Court, Purulia
15.09.2020 and 22.09.2020	Juin Dutta, J.M, 2 nd Court, Purulia
28.09.2020 and 29.09.2020	Md. Mohibulla, J.M, 4 th Court, Purulia

At Raghunathpur Sub-division

The physical hearing of the court of the Additional District and Sessions Judge, Raghunathpur including POSCO Court will takes place between 11.00 a.m. to 3.00 p.m. on Monday, Tuesday, Wednesday and Friday.

The duty roster of the Additional District and Sessions Judge, Raghunathpur Court including POC SO Court as mentioned below.

Days	Presiding officer
Monday, Tuesday, Wednesday and Friday	Sri Chinmoy Chottopadhyay, Additional District and Sessions Judge, Raghunathpur

The duty roster of the Additional Chief Judicial Magistrates, Raghunathpur and Judicial Magistrates, Raghunathpur in respect of physical hearing as mentioned below.

Dates	Presiding Officer
Wednesday & Friday	Tanima Das, A.C.J.M, 1 st Court, Raghunathpur
Wednesday and Thursday	Sangita Chatterjee, A.C.J.M, 2 nd Court, Raghunathpur
Tuesday and Friday	Bidushi Tshering Lepcha, J.M, 1 st Court, Raghunathpur
Tuesday and Thursday	Arbind Gourisaria, J.M, 2 nd Court, Raghunathpur

The duty roaster of the Civil Courts at Raghunathpur in respect of physical hearing as mentioned below.

Days	Presiding Officer
Wednesday and Thursday	Sangita Chatterjee, Civil Judge (Sr. Divn), Raghunathpur
Tuesday & Friday	Sri Tashi Phuntsok, Civil Judge (Jr. Divn), Raghunathpur

This order shall take effect from 15.09.2020.

Inform all concerned accordingly.

Purulia the 9th September, 2020


District Judge, Purulia

Memo. No. 1051(15) / 09.09.2020

Copy forwarded for information and necessary action to :

1. The Additional District & Sessions Judge, 1st Court, Purulia
2. The Additional District & Sessions Judge, 2nd Court, Purulia
3. The Additional District & Sessions Judge, 3rd Court, Purulia
4. The Additional District & Sessions Judge, Raghunathpur, Purulia
5. The Additional District & Sessions Judge, FTC-1, Purulia
6. The Additional District & Sessions Judge, FTC-2, Purulia
7. The Civil Judge, Sr. Divn, Purulia.
8. The Civil Judge, Sr. Divn, (Addl. Court), Purulia.
9. The Civil Judge, Jr. Divn, Purulia.
10. The Civil Judge, Jr. Divn, Addl. Court cum Judicial Magistrate, 1st Court, Purulia.
11. The Civil Judge, Jr. Divn, 2nd Court, Purulia.
12. The Chief Judicial Magistrate, Purulia.
13. The Judicial Magistrate, 1st Court, Purulia.
14. The Judicial Magistrate, 2nd Court, Purulia.
15. The Judicial Magistrate, 3rd Court, Purulia.

16. The Judicial Magistrate, 4th Court, Purulia.
17. The Additional Chief Judicial Magistrate, Raghunathpur.
18. The Addl. Chief Judicial Magistrate, 2nd Court cum Civil Judge, Sr. Div., Raghunathpur.
19. The Judicial Magistrate, 1st Court, Raghunathpur.
20. The Judicial Magistrate, 2nd Court, Raghunathpur.
21. The Civil Judge, Jr. Divn, Raghunathpur.
22. The President, Bar Association, Purulia for his kind information and necessary action.
23. The President, Bar Association, Raghunathpur, for his kind information and necessary action.
24. The District Magistrate, Purulia.
25. The Superintendent, Purulia. He is requested to make necessary arrangement for maintaining Law & Order in the Court Premises.
26. The System Officer, Purulia. He is requested to upload this order in the Official Website of this Judgeship.


District Judge, Purulia